



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Nov/202223/13**DATED:** 08/12/2022Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Nov/202223/13 dated 08/12/2022 of Norms Committee - VII for the year 2022-23 was held on 08/12/2022 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	Mahesh Kumar , Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	NAND Lal, Technical Authority	Technical Consultant, DGFT
4	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
5	DINESHNARAIN MATHUR, Technical Authority	Technical Consultant, DGFT
6	Omprakash sharma, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	SHARP COATING PRIVATE LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003428AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022 1. COA report of export item and also composition. 2. Indigenous items to be used in making export item. 3. Complete calculation indicating net import/indigenous items and wastage claimed Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004670AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	3 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022

HQ File Number	HQRNORM APPLY 00235612AM22
RA File Number	522404000073 AM21
Licence No and Date	5211000011/null
Norms Committee Decision: The Committee considered the case as per agenda and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 18.08.2022. 1. Specification with Mesh size of Crumb Rubber/ Powder of export item. 2. Composition and specification of Import item with NOC from MOEF & CC for import of Rubber Scrap with declaration that this NOC is used only for this Advance Authorization. 3. Calculation for the requirement of Scrap for manufacturing export item with complete details of 4 E Annexure of the application. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	4 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	DODIA ESTABLISHMENT
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	018705000364AM12
RA File Number	039404000736 AM12
Licence No and Date	0310665681/17/11/2011
Norms Committee Decision: The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.	

Case No.	5 / NC/7/MEET/Nov/202223/13
Case Status	Case Rejected
Party Name	HELIOS PACKAGING
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	018705000223AM14
RA File Number	072404000542 AM13
Licence No and Date	0710095382/15/05/2013
Norms Committee Decision: A D/L No. 46011/79/2013-PC.II dated 31.10.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.12.2013 and 06.03.2014 (Final Reminder) giving 15 days time for submission of information. It was observed that the firm failed to furnish information despite of repeated reminders to them, hence the Committee decided to reject the case.	

Case No.	6 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004223AM23
RA File Number	072404000321 AM14
Licence No and Date	0710103665/22/04/2014
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	7 / NC/7/MEET/Nov/202223/13
Case Status	Case Withdrawn
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00143422AM22
RA File Number	039504000387 AM15
Licence No and Date	0310790486/22/10/2014
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was manually represented meeting number NC/4/MEET/Nov/202223/13 dated 08.12.2022. Hence, the committee decided to withdraw the case	

Case No.	8 / NC/7/MEET/Nov/202223/13
Case Status	Case Withdrawn
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00143421AM22
RA File Number	039504000158 AM15
Licence No and Date	0310790488/22/10/2014
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was manually represented meeting number NC/4/MEET/Nov/202223/13 dated 08.12.2022 and got approved. Hence, the committee decided to withdraw the case	

Case No.	9 / NC/7/MEET/Nov/202223/13
Case Status	Case Withdrawn
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00141537AM22
RA File Number	039504000621 AM15
Licence No and Date	0310791640/03/12/2014
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was manually represented meeting number NC/4/MEET/Nov/202223/13 dated 08.12.2022 and got approved. Hence, the committee decided to withdraw the case	

Case No.	10 / NC/7/MEET/Nov/202223/13
Case Status	Case Withdrawn
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00143354AM22
RA File Number	039504000622 AM15
Licence No and Date	0310791636/03/12/2014
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was manually represented meeting number NC/7/MEET/Nov/202223/12 dated 22.11.2022 and it was approved by the committee. Hence, the committee decided to withdraw the case.	

Case No.	11 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	AG DERCO BELTING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00279408AM22
RA File Number	052304000262 AM16
Licence No and Date	0510395845/08/10/2015
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case.	

Case No.	12 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred

Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004222AM23
RA File Number	072404000238 AM16
Licence No and Date	0710109011/05/11/2015
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	13 / NC/7/MEET/Nov/202223/13
Case Status	Case Withdrawn
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00142503AM22
RA File Number	039504000590 AM16
Licence No and Date	0310803207/10/03/2016
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was manually represented meeting number NC/7/MEET/Nov/202223/12 dated 22.11.2022 and it was approved by the committee. Hence, the committee decided to withdraw the case.	

Case No.	14 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00142394AM22
RA File Number	039504000334 AM16
Licence No and Date	0310803234/11/03/2016
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was manually represented meeting number NC/7/MEET/Nov/202223/12 dated 22.11.2022 and it was approved by the committee. Hence, the committee decided to withdraw the case.	

Case No.	15 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00003877AM23
RA File Number	072404000180 AM17
Licence No and Date	0710110456/26/09/2016
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	16 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	GEEP INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	018705000120AM18
RA File Number	039404001060 AM17
Licence No and Date	0310811386/22/02/2017
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 23.09.2022. 1. Complete technical details as per annexure to appendix 4E. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	17 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	HUHTAMAKI INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004430AM23
RA File Number	039404000117 AM19
Licence No and Date	0310821212/24/05/2018
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	18 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004714AM23
RA File Number	062404000072 AM19
Licence No and Date	0610039131/05/03/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	19 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004713AM23
RA File Number	062404000027 AM20
Licence No and Date	0610039261/07/08/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	20 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred

Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00002498AM23
RA File Number	NA
Licence No and Date	0510412937/17/12/2019
Norms Committee Decision: The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	21 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	CHIRAG ENTERPRISE
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004205AM23
RA File Number	242404000055 AM20
Licence No and Date	2410043012/07/02/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	22 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004717AM23
RA File Number	062404000094 AM20
Licence No and Date	0610039473/13/04/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on	

12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	23 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004712AM23
RA File Number	018705000784 AM21
Licence No and Date	0610039548/17/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	24 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VINYL TUBOS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004169AM23
RA File Number	052404000213 AM21
Licence No and Date	0510414804/31/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	25 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	018705000877AM21
RA File Number	039404000742 AM20

Licence No and Date	0310838776/07/10/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 28.09.2020. 1. Complete technical details as per annexure to appendix 4E.. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	26 / NC/7/MEET/Nov/202223/13	
Case Status	Case Approved	
Party Name	STIC ON PAPERS PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022	
HQ File Number	HQRNORM APPLY 00004433AM23	
RA File Number	NA	
Licence No and Date	0910069330/15/10/2020	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item Name: SELF ADHESIVE FILM BOPP CLEAR/TRANSPARENT (125 GSM +/- 10%)(SELF ADHESIVE FILM BOPP CLEAR/TRANSPARENT (125 GSM +/- 10%))		
Quantity: 300000.0 Sq. Mt		
Import Items:		
S.No.	Item Description	Quantity recommended
1.	BOPP FILM-50 MICRONS +/- 10%- CLEAR/TRANSPARENT- VARIOUS WIDTHS	312000.0 Sq. Mt
2.	RELEASE BASE PAPER-GLASSINE- 60 GSM +/- 10%- VARIOUS COLOURS VARIOUS WIDTHS	312000.0 Sq. Mt
3.	ADHESIVE (55% SOLID+/-10%) (WATER BASED)/ACRYLIC EMULSION	12600 Kg
4.	SILICON	Not allowed as no past consumption data is given and it is also not mentioned in SION

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	27 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004436AM23
RA File Number	NA
Licence No and Date	0910069431/03/11/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10%)(SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10%))

Quantity: 500000.0 Sq. Mt

Import Items:

S.No.	Item Description	Quantity recommended
1.	BOPP FILM-60 MICRONS +/- 10%-WHITE-VARIOUS WIDTHS	520000.0 Sq. Mt
2.	RELEASE BASE PAPER GLASSINE 60 GSM +/- 10 PERCENT VARIOUS COLOURS-VARIOUS WIDTHS	520000.0 Sq. Mt
3.	ADHESIVE (55% SOLID+/-10%) (WATER BASED)/ACRYLIC EMULSION	21000 Kg
4.	SILICON	Not allowed as no past consumption data is given and it is also not mentioned in SION

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	28 / NC/7/MEET/Nov/202223/13
Case Status	Case Rejected
Party Name	K K POLYCOLOR ASIA LIMITED
Meeting Number	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022

and Date	
HQ File Number	018705000930AM21
RA File Number	022404000160 AM20
Licence No and Date	0210210234/19/11/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	29 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	INJECTOPLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00037079AM22
RA File Number	06AA04003211 AM21
Licence No and Date	0611000378/10/05/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 13.05.2022.	
1. Please provide annexure 4E.	
2.% wastage claimed.	
Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	30 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00121676AM22
RA File Number	31AA04016431 AM22
Licence No and Date	3111000417/22/06/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022	
1. Net content of PVC film and Aclar film in export.	
2. % Wastage claimed for each of raw material on the basis of material balance.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on	

12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	31 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004710AM23
RA File Number	03AA04047947 AM22
Licence No and Date	0311005406/15/07/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	32 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LTD.
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00141615AM22
RA File Number	03AA04049588 AM22
Licence No and Date	0311005448/18/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE-8000 (1.5 MM X 1.5 MM THK) <u>Weight Not Less than (15.819 Kg/Sq. Meter (Excluding weight of fasteners with Pin)</u>	10000.0 SQM	POLYESTER FILAMENT YARN (1000 D)	47000.0 Kg
		NYLON YARN (1260 D)	8300.0 Kg
		PVC RESIN	36430.0 Kg
		PHOSPHATE PLASTICIZER	29180.0 Kg

		FASTENERS WITH PINS	560 NOS
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE-6500 (1.2MM X 1.2 MM THK) <u>Weight Not Less than (12.716 Kg/Sq. Meter (Excluding weight of fasteners with Pin)</u>	11500.0 SQM	POLYESTER FILAMENT YARN (1000 D)	39445.0 Kg
		NYLON YARN (1260 D)	9315.0 Kg
		PVC RESIN	34500.0 Kg
		PHOSPHATE PLASTICIZER	27658.0 Kg
		FASTENERS WITH PINS	644.0 NOS

NOTE: Quantity for all import item except fasteners with Pin: As applied For

FASTENERS WITH PIN: Net to Net

Wastage Allowed: 5% on Raw Material and Nil wastage on Fastener

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/Nov/202223/13
Case Status	Case Rejected
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00144899AM22
RA File Number	07AA04015083 AM22
Licence No and Date	0711001532/22/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 31.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	34 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00145632AM22
RA File Number	31AA04021821 AM22
Licence No and Date	3111000472/23/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity in Kg
PVDC COATED PVC FILM WITH APET LAMINATION (TRIPLEX)	1 Kg	APet Film	0.668
		PVC Film	0.337
		Aqueous Dispersion Vinylidene Chloride- Meth Acrylate Copolymer (Total Solid Content 55+/-1percent)	0.001
		Aqueous Dispersion Vinylidene Chloride (Total Solid Content 60+/-1percent)	0.08
		PVDC Aqueous Dispersion (Total Solids 55+/-2percent)	0.0078
		Polyurethane Adhesive - with 60 percent Solid	0..004
		Polyurethane Hardner – 75 percent Solid	0.0064

NOTE: Total Wastage on PVC Film – 14%

Total Wastage on APET Film – 8%

Wastage on PVDC Coatings – 12% (On Solid Content Basis)

PU Adhesives and Hardener for Lamination - 6% (On Solid Content Basis)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	35 / NC/7/MEET/Nov/202223/13
Case Status	Case Withdrawn
Party Name	PIDILITE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022

HQ File Number	HQRNORM APPLY 00156941AM22
RA File Number	039504000958 AM20
Licence No and Date	0311006031/09/08/2021
Norms Committee Decision: The case has been approved vide minutes of the NC-7 meeting number <i>NC/7/MEET/Sept/202122/9</i> dated <i>06.10.2021</i>. The minutes have been uploaded to DGFT website. Hence, the committee decided to withdraw the case.	

Case No.	36 / NC/7/MEET/Nov/202223/13
Case Status	Case Withdrawn
Party Name	PIDILITE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00156969AM22
RA File Number	039504000408 AM21
Licence No and Date	0311006035/09/08/2021
Norms Committee Decision: The case has been approved vide minutes of the NC-7 meeting number <i>NC/7/MEET/Sept/202122/9</i> dated <i>06.10.2021</i>. The minutes have been uploaded to DGFT website. Hence, the committee decided to withdraw the case.	

Case No.	37 / NC/7/MEET/Nov/202223/13
Case Status	Case Withdrawn
Party Name	PIDILITE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00156981AM22
RA File Number	039504001092 AM20
Licence No and Date	0311000422/09/08/2021
Norms Committee Decision: The case has been approved vide minutes of the NC-7 meeting number <i>NC/7/MEET/Sept/202122/9</i> dated <i>06.10.2021</i>. The minutes have been uploaded to DGFT website.Hence, the committee decided to withdraw the case.	

Case No.	38 / NC/7/MEET/Nov/202223/13
Case Status	Case Rejected
Party Name	L AND P RUBBER INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00165177AM22

RA File Number	10AA04008378 AM22
Licence No and Date	1011000507/18/08/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 29.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	39 / NC/7/MEET/Nov/202223/13
Case Status	Case Rejected
Party Name	SERVEWELL HOUSEHOLD APPLIANCES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00172883AM22
RA File Number	24AA04010118 AM22
Licence No and Date	2411000811/28/08/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	40 / NC/7/MEET/Nov/202223/13		
Case Status	Case Approved		
Party Name	INTERNATIONAL CONVEYORS LTD.		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022		
HQ File Number	HQRNORM APPLY 00173804AM22		
RA File Number	03AA04074290 AM22		
Licence No and Date	0311006561/31/08/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE-10000 (1.5 MM X 1.5 MM THK)	40000.0 SQM	POLYESTER FILAMENT YARN (1000 D)	266800.0 Kg
		NYLON YARN (1260 D)	31600.0 Kg
		PVC RESIN	160080.0 Kg

<u>Weight not less than (18.581 Kg/Sq. Meter (Excluding weight of fasteners with Pin)</u>		PHOSPHATE PLASTICIZER	128680.0 Kg
		FASTENERS WITH PINS	2240.0 NOS
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE-8000 (1.5MM X 1.5 MM THK) <u>Weight not less than (15.819 Kg/Sq. Meter (Excluding weight of fasteners with Pin)</u>	30000.0 SQM	POLYESTER FILAMENT YARN (1000 D)	141000.0 Kg
		NYLON YARN (1260 D)	24900.0 Kg
		PVC RESIN	109290.0 Kg
		PHOSPHATE PLASTICIZER	87540.0 Kg
		FASTENERS WITH PINS	1680.0 NOS

NOTE: Quantity for all import item except fasteners with Pin: As applied For

FASTENERS WITH PIN: Net to Net

Wastage Allowed: 5% on Raw Material and Nil wastage on Fastener

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	41 / NC/7/MEET/Nov/202223/13
Case Status	Case Rejected
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00176348AM22
RA File Number	05AA04075641 AM22
Licence No and Date	0511004471/03/09/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	42 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	WIN-TEL SURFACES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00203571AM22

RA File Number	24AA04011335 AM22
Licence No and Date	2411000976/05/10/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 05.02.2022. 1. Net weight of export thickness wise. 2. GSM and thickness of import item no. 7, 8, 9. 3. Justification for 18% wastage and 25% wastage. 4. Material balance between import and export. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	43 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00212390AM22
RA File Number	30AA04021453 AM22
Licence No and Date	3011001249/14/10/2021
Norms Committee Decision: The Committee considered the case in the presence of a technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 08.04.2022. 1. Exact composition of Export item, indicating net import content. 2. Weight of accessories of both imported and indigenous. 3. Calculation for the requirement of all the inputs (both imported and indigenous) for the manufacture of export item, indicating net content and wastage separately. 4. The quantity of 77 MT of export item, indicated in the license, whether includes weight all the accessories Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	44 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00227920AM22
RA File Number	03AA040110789 AM22

Licence No and Date	0311007975/27/10/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 29.04.2022. 1. Complete technical details as per annexure to appendix 4E. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	45 / NC/7/MEET/Nov/202223/13
Case Status	Case Rejected
Party Name	APPL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00231270AM22
RA File Number	31AA04026930 AM22
Licence No and Date	3111000664/29/10/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	46 / NC/7/MEET/Nov/202223/13
Case Status	Case Rejected
Party Name	INDUTCH COMPOSITES TECHNOLOGY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00237701AM22
RA File Number	34AA04008883 AM22
Licence No and Date	3411001356/01/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	47 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00238410AM22
RA File Number	13AA04019092 AM22
Licence No and Date	1311000710/01/11/2021

Date	
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 08.04.2022. 1. Complete technical details as per annexure to appendix 4E. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	48 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	SHYAMALI EXPORT
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00245081AM22
RA File Number	04AA04034264 AM22
Licence No and Date	0411001780/08/11/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 04.03.2022. 1. Manufacturing process in detail with photograph. 2. Difference between both export item. 3. Whether import item no. 1 and 3 is P.P Yarn or Nylon Yarn. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	49 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00247890AM22
RA File Number	26AA04005367 AM22
Licence No and Date	2611000296/10/11/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 08.04.2022. 1. Complete technical details as per annexure to appendix 4E. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	50 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00250080AM22
RA File Number	10AA04011968 AM22
Licence No and Date	1011000624/12/11/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: NATURAL RUBBER -(TECHNICALLY SPECIFIED NATURAL RUBBER 20 (ISNR20)(100% DRC) Qty: 201 MT Import item: THICK BROWN CREPE 2X (80% DRC) Qty.: 251.25 MT RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	51 / NC/7/MEET/Nov/202223/13	
Case Status	Case Approved	
Party Name	AVERY DENNISON (INDIA) PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022	
HQ File Number	HQRNORM APPLY 00256085AM22	
RA File Number	05AA040101178 AM22	
Licence No and Date	0511006209/17/11/2021	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export item: SELF ADHESIVE FILM (115 GSM +/- 10%)		
Qty.: 1500000.0 Sq. MT		
Import items:		
S. No	Import description	Qty:
1	BOPP FILM 41 GSM+-10%	1560000 Sq. MT

2	GLASSINE PAPER GSM 57 +-10%	1560000 Sq. MT
3	SOLPRENE	5497 kg
4	WESTREZ 5101P	12126 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	52 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00272399AM22
RA File Number	08AA04034850 AM22
Licence No and Date	0811003288/02/12/2021

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 08.04.2022.

1. Specification of import item no. 4 with catalogue.
2. Wastage at each stage of manufacturing to justify 15% wastage.

Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).

Case No.	53 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM REVIW00004470AM23
RA File Number	10AX04000017 AM22
Licence No and Date	1011000732/29/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on

12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	54 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LTD.
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00326432AM22
RA File Number	03AX04000863 AM22
Licence No and Date	0311010766/21/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE-8000 (1.5 MM X 1.5 MM THK) <u>Weight not less than (15.534 Kg/Sq. Meter (Excluding weight of fasteners with Pin)</u>	10000.0 SQM	POLYESTER FILAMENT YARN (1000 D)	47000.0 Kg
		NYLON YARN (1260 D)	8300.0 Kg
		PVC RESIN	36430.0 Kg
		PHOSPHATE PLASTICIZER	29180.0 Kg
		FASTENERS WITH PINS	560.0 NOS
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE-10000 (1.5MM X 1.5 MM THK) <u>Weight not less than (17.914 Kg/Sq. Meter (Excluding weight of fasteners with Pin)</u>	10000.0 SQM	POLYESTER FILAMENT YARN (1000 D)	66700.0 Kg
		NYLON YARN (1260 D)	7900.0 Kg
		PVC RESIN	40020.0 Kg
		PHOSPHATE PLASTICIZER	32170.0 Kg
		FASTENERS WITH PINS	560.0 NOS

NOTE: Quantity for all import item except fasteners with Pin: As applied For

FASTENERS WITH PIN: Net to Net**Wastage Allowed: 5% on Raw Material and Nil wastage on Fastener**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	55 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00333079AM22
RA File Number	04AX04000146 AM22
Licence No and Date	0411002500/27/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 2.21% wastage as under:-

Export Item	Quantity	Import item	Quantity
REINFORCED POLYPROPYLENE HYFIL GRANDE RESIN(PP-92900 INP2B-G0912, PP-20160 INP2B-G0912, PP- 92900 INP9W-G0544, PP-2020 IKP2B- G1382, API - 0015 FAIN P2BI008, API- CG328 INBK101, CK- KF165INHP0002BKJA6, ABP-2030 UVINHP0002BKJA6, ABP-2030 INBK002, API-CG 328 INBK701, CK-KF165IN UVINHP0002BKJA6)	1 Kg	POLYETHYLENE GRANULES	1.0221 Kg/Kg Content in export
		POLYPROPYLENE GRANULES	1.0221 Kg/Kg Content in export
		POLYETHYLENE	1.0221 Kg/Kg Content in export
		POLYPROPYLENE	1.0221 Kg/Kg Content in export
		GLASS FIBRE	1.0221 Kg/Kg Content in export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	ALLFLEX PLASTICS LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022

HQ File Number	HQRNORM APPLY 00408878AM22
RA File Number	02AX04000217 AM22
Licence No and Date	0211002196/30/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022 1. Total import and indigenous material used is 109,295 Kg while export quantity is 136,142 Kg. Kindly explain material balance. 2. Net content of fabric in export in Kg Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	PIDILITE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00409695AM22
RA File Number	039504001035 AM19
Licence No and Date	0311013515/31/03/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 28.09.2020. 1. Information as per appendix 4E indicating wastage claimed. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	58 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00000632AM23
RA File Number	07AX04000102 AM23
Licence No and Date	0711003920/06/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022	

1. Specification of Export Item.
2. Manufacturing process with stage wise wastage of raw materials both imported and indigenous items.
3. Complete details with application and drawing of Export items.
4. Calculation for requirement of both imported and indigenous items for the manufacture of Export item, indicating wastage separately and to fill indigenous items in 4 E annexure.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	59 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00001380AM23
RA File Number	03AX04001158 AM23
Licence No and Date	0311015497/14/06/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 22.09.2022. 1. As per letter dated 09.06.2022 it seems that the import is only for fabric. Please confirm. 2 Justification for 20% wastage in fabric. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	60 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00001498AM23
RA File Number	03AX04001750 AM23
Licence No and Date	0311015669/20/06/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 22.09.2022. 1. As per letter dated 09.06.2022 it seems that the import is only for fabric. Please confirm. 2 Justification for 20% wastage in fabric.	

Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).

Case No.	61 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00002042AM23
RA File Number	26AX04000028 AM23
Licence No and Date	2611000637/14/07/2022

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 23.11.2022.

1. The wastage of raw materials claimed for each type tyre is high comparing to other leading manufacturer of same type of tyres.
2. The total Rubber content in each type export item is higher and comparing to other manufactures. It should be around 40 to 47% .
3. Compare the requirement of rubber and other raw materials in tabular form with SION fixed (A-1686 / 1667 /1667 /1666 /1722 / 1717 as the case may be) published in Handbook of Procedure Vol II.
4. The details of PBD Cobalt /Nickel, PBD (Neodymium)/ 77PD/ 6PPD HMM 65 and its function/ application in tyre.

Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).

Case No.	62 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00002218AM23
RA File Number	26AX04000030 AM23
Licence No and Date	2611000645/22/07/2022

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 23.11.2022.

1. The wastage of raw materials claimed for each type tyre is high comparing to other leading manufacturer of same type of tyres.
2. The total Rubber content in each type export item is higher and comparing to other manufactures. It should be around 40 to 47% .

3. Compare the requirement of rubber and other raw materials in tabular form with SION fixed (A-1686 / 1667 /1667 /1666 /1722 / 1717 as the case may be) published in Handbook of Procedure Vol II.

4. The details of PBD Cobalt /Nickel, PBD (Neodymium)/ 77PD/ 6PPD HMM 65 and its function/ application in tyre.

Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).

Case No.	63 / NC/7/MEET/Nov/202223/13		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022		
HQ File Number	HQRNORM APPLY 00002390AM23		
RA File Number	05AX04001245 AM23		
Licence No and Date	0511014047/01/08/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 4% wastage as under:-			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND (COMPACT GRADE)(PVC COMPOUND (COMPACT GRADE))	600000.0 Kg	SUSPENSION GRADE PVC RESIN	376200.0 Kg
		PHTHALATE PLASTICIZERS	234000.0 Kg
		CALCIUM CARBONATE	12000.0 Kg
		PVC STABILIZER (Relevant)	1800.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	64 / NC/7/MEET/Nov/202223/13		
Case Status	Case Deferred		
Party Name	PERFECT SALES ELECTRONICS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022		
HQ File Number	HQRNORM APPLY 00002466AM23		
RA File Number	04AX04000408 AM23		
Licence No and Date	0411003762/04/08/2022		

Norms Committee Decision:

: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 03.09.2022.

1. Complete technical details as per annexure to appendix 4E.

Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).

Case No.	65 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00002567AM23
RA File Number	05AX04001306 AM23
Licence No and Date	0511014188/10/08/2022

Norms Committee Decision:

: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 03.09.2022.

1. Exact function of Barium Sulphate in export and its Net content in export. Justification of 22.955 watage
- 2.Function of TMP in export.
- 3.Past production/consumption data certified by GST.

Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).

Case No.	66 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00002617AM23
RA File Number	05AX04001368 AM23
Licence No and Date	0511014262/12/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Bicycle Nylon Tyres EPDM (Min. 7.5%) Rubber Compound with Reflective Tape

Export Qty: 500 MT

Quantity: 100 MT

S.No.	Import Item	Quantity recommended
1.	Natural Rubber	27.23 MT
2.	Synthetic Rubber (PBR)	5.0 MT
3.	Synthetic Rubber (SBR-1502)	6.34 MT
4.	Synthetic Rubber EPDM	8.00 MT
5.	Carbon Black (N-330, N-550, N-660)	17.35 MT
6.	Rubber Chemicals (Accelerators)	0.99 MT*
7.	Rubber Chemicals (Anti-oxidants)	0.99 MT*
8.	Misc Chemicals (Paraffin Wax)	8.00 MT*
9.	Nylon Tyre Cord Fabric dipped	11.00 MT
10.	Zinc Ingot	1.312 MT
11.	Precipitated Silica	Not given in 4E
12.	Reflective Tape (4.7 mm to 5.7 mm)	1.05 Mtr/Mtr content in the export product
13.	Cotton Chafer (7mm to 9mm)	1.05 Mtr/Mtr content in the export product

***Value cap: Chemicals and Miscellaneous may be allowed as per General Note 8 of HandBook of Procedure Vol II.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	67 / NC/7/MEET/Nov/202223/13
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Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00002686AM23
RA File Number	26AX04000042 AM23
Licence No and Date	2611000668/18/08/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022 followed by a reminder on 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 13.12.2022).	

Case No.	68 / NC/7/MEET/Nov/202223/13			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022			
HQ File Number	HQRNORM APPLY 00002709AM23			
RA File Number	03AX04002665 AM23			
Licence No and Date	0311017382/22/08/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Qty	S.No.	Description	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.704

		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881
		18	MICROCRYSTALLINE PETROLEUM WAX	0.872
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF	4.030

			THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Relevant size & in Numbers)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. For export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	69 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003163AM23
RA File Number	05AX04001732 AM23
Licence No and Date	0511014869/16/09/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 03.11.2022.	

1. Complete technical details as per annexure to appendix 4E.

Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).

Case No.	70 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	SHARP COATING PRIVATE LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003577AM23
RA File Number	05AX04001826 AM23
Licence No and Date	0511015195/07/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022 1. COA report of export item and also to indicate composition. 2. Indigenous items to be used in making export item. 3. Complete calculation indicating net import/indigenous items and wastage claimed. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	71 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003748AM23
RA File Number	03AX04003603 AM23
Licence No and Date	0311018585/15/10/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 03.11.2022. 1. Complete technical details as per annexure to appendix 4E. Hence, the Committee decided to defer the case. (Reminder letter issued on 12.12.2022).	

Case No.	72 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	THE SHAKTI PLASTIC INDUSTRIES

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003851AM23
RA File Number	03AX04003750 AM23
Licence No and Date	0311018732/20/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	73 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	EB PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003855AM23
RA File Number	05AX04002076 AM23
Licence No and Date	0511015434/20/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	74 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	BAJAJ ACOUSTICS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003859AM23
RA File Number	05AX04001756 AM23
Licence No and Date	0511015435/20/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022	

1. Net weight of export product.
2. Manufacturing process in detail indicating wastage at each stage of manufacturing.
3. End use of export product.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	75 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003908AM23
RA File Number	08AX04001157 AM23
Licence No and Date	0811006326/25/10/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 5% wastage as under:-

Export Item	Quantity	Import item	Quantity
THERMOFORMING FILM((70 MICRON TO 300 MICRON))	1200000.0 Kg	ULTRAMID B40 LN 09 NYLON 6 CHIPS	419958.0 Kg
		MALEIC ANHYDRIDE GRAFTED LINEAR LOW DENSITY	58842.0 Kg
		ENABLE 2010MA	100800.0 Kg
		LOW DENSITY POLYETHYLENE	189000.0 Kg
		DOWLEX NG 5045P POLYETHYLENE RESIN	441000.0 Kg
		EVAL RESIN F171B	50400.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	76 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	COSMO SPECIALITY CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003932AM23
RA File Number	03AX04000776 AM23
Licence No and Date	0311018890/27/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022 1. % Solid content in export. 2. Generic name and catalogue of each import item indicating % solid content. 3. Wastage claimed on solid content basis. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	77 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003929AM23
RA File Number	03AX04003549 AM23
Licence No and Date	0311018885/27/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E indicating wastage claimed. 2. Detail of indigenous input if any. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	78 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	FRONTIER TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003942AM23

RA File Number	05AX04002129 AM23		
Licence No and Date	0511015500/28/10/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 1% wastage as under:-			
Export Item	Quantity	Import item	Quantity
INSULATED PIPE SEALS OF VARIOUS SIZES CONTAINING: HOT MELT SEALANT STRIP	1 Meter (MTR)	Hi Temp Adhesive Tape of Relevant width	1.01 Meter/Meter content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	79 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00003974AM23
RA File Number	05AX04002137 AM23
Licence No and Date	0511015513/31/10/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022	
1. Manufacturing process indicating both imported and indigenous raw materials for the manufacturing of the export item.	
2. Composition indicating import content in the export item and details of Export item.	
3. Complete calculation for the requirement of all the raw materials both imported and indigenous for the manufacturing the export item indicating wastage separately.	
4. Specification of import item.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	80 / NC/7/MEET/Nov/202223/13		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022		

HQ File Number	HQRNORM APPLY 00004211AM23		
RA File Number	05AX04002154 AM23		
Licence No and Date	0511015678/09/11/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 4% wastage as under:-			
Export Item	Quantity	Import item	Quantity
ZERO HALOGEN FLAME RETARDANT (ZHFR) COMPOUND(ZERO HALOGEN FLAME RETARDANT (ZHFR) COMPOUND)	100000.0 Kg	ETHYLENE VINYL ACETATE COPOLYMERS	30000.0 Kg
		METALLOCENE LLDPE	16000.0 Kg
		ALUMINIUM HYDROXIDE	40000.0 Kg
		MAGNESIUM HYDROXIDE	8000.0 Kg
		ANTIOXIDANT	2000.0 Kg
		SILICONE GUM	8000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	81 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004244AM23
RA File Number	08AX04001138 AM23
Licence No and Date	0811006406/09/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022	
1. Complete technical details as per annexure to appendix 4E.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	82 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004259AM23
RA File Number	03AX04003913 AM23
Licence No and Date	0311019121/10/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S.No.	Description	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 4,000,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	20.919
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.227
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.435
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.070
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.001
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.789
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.481
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.009

		10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.055
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.259
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.447
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.357
		14	RUBBER CHEMICAL :ACCELERATOR	0.701
		15	RUBBER CHEMICAL :RETARDERS	0.039
		16	ZINC OXIDE	2.460
		17	STEARIC ACID	0.447
		18	MICROCRYSTALLINE PETROLEUM WAX	0.635
		19	PRECIPITATED SILICA	1.583
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.138
		21	PETROLEUM TACKIFIER RESIN	0.443
		22	PHENOLIC TACKIFIER RESIN	0.639
		23	INSOLUBLE SULPHUR	0.471
		24	SILANE COUPLING AGENT	0.277

		25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.763
		26	AGEING RESISTANCE CHEMICAL (HTS)	0.297
		27	PROCESSING ADDITIVES	0.259
		28	HOMOGENIZING AGENT	0.744
		29	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.075
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (Relevant size and in Numbers)	0.010
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004264AM23
RA File Number	03AX04003915 AM23
Licence No and Date	0311019130/10/11/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S.No.	Description	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,300,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.248
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.980
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.663
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.382
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.414
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.225
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	50.107
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.918
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.076
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.056
		12	STRANDED WIRE, ROPES AND	0.001

			CABLES (BRASS COATED STEEL TYRE CORD)	
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.946
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.645
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.924
		16	RUBBER CHEMICAL :ACCELERATOR	0.596
		17	RUBBER CHEMICAL :RETARDERS	0.102
		18	ZINC OXIDE	1.908
		19	STEARIC ACID	1.089
		20	MICROCRYSTALLINE PETROLEUM WAX	0.806
		21	PRECIPITATED SILICA	0.256
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.686
		23	PETROLEUM TACKIFIER RESIN	0.001
		24	PHENOLIC TACKIFIER RESIN	0.576

		25	INSOLUBLE SULPHUR	0.125
		26	SILANE COUPLING AGENT	0.031
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002
		28	PROCESSING ADDITIVES	0.479
		29	HOMOGENIZING AGENT	0.095
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (Relevant size & in Numbers)	0.010
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for 1 export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	84 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004291AM23
RA File Number	08AX04001239 AM23
Licence No and Date	0811006427/11/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022	
1. Complete technical details as per annexure to appendix 4E.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	85 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004348AM23
RA File Number	05AX04002338 AM23
Licence No and Date	0511015809/14/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 4% wastage as under:-

Export Item	Quantity	Import item	Quantity
PVC COMPOUND (COMPACT GRADE)(PVC COMPOUND (COMPACT GRADE))	500000.0 Kg	SUSPENSION GRADE PVC RESIN	313500.0 Kg
		PHTHALATE PLASTICIZERS	195000.0 Kg
		CALCIUM CARBONATE	10000.0 Kg
		PVC STABILIZER (Relevant)	1500.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	THEJO ENGINEERING LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004369AM23
RA File Number	04AX04000712 AM23
Licence No and Date	0411004449/15/11/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022

1. Specification, Composition, Weight and uses of export items and also grading of import item Natural rubber.
2. Manufacturing process indicating stage wise wastage of Raw materials.
3. Complete calculation for the requirement of raw materials (both imported and indigenous) for the manufacture of each export item separately.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	87 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004376AM23
RA File Number	03AX04004061 AM23
Licence No and Date	0311019216/15/11/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022

1. The item of 4 E annexure attached in the portal does not reflect correct s. no. of import items of license/application and some of items are also not matching with licence/application..
2. Specific Chemical Name of Synthetic Resin at s. no. 26 of application.
3. Indigenous items are not mentioned in 4 E annexure attached to the portal.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	88 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004393AM23
RA File Number	04AX04000723 AM23
Licence No and Date	0411004461/16/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

Qty.: 17676.0 Kg

Import items:

S. No.	Description	Qty. per 100 Kg of export item
1	NATURAL RUBBER-)	54.09 Kg
2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	CARBON BLACK	31.15 Kg
4.	Bead wire	2.95 Kg
5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers)	2.518 Kg
6	ZINC OXIDE	2.48 Kg
7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid, solvents, Plasticisers, Synth Resin	4.63 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004413AM23
RA File Number	03AX04004113 AM23
Licence No and Date	0311019299/17/11/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on

12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	90 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	JYOTI PLASTIC WORKS P LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004455AM23
RA File Number	03AX04004183 AM23
Licence No and Date	0311019351/18/11/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022

1. Exact name of articles to be exported.
2. Manufacturing process in detail.
3. PVC cannot be molded directly as such name of other item used along with PVC.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	91 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004492AM23
RA File Number	03AX04003911 AM23
Licence No and Date	0311019374/21/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S.No.	Description	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.398
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169

		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.116
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.419
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.240
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	51.699
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.818
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.931
		13	RUBBER CHEMICAL :ACCELERATOR	0.528
		14	RUBBER CHEMICAL :RETARDERS	0.089

		15	ZINC OXIDE	1.782
		16	STEARIC ACID	1.075
		17	MICROCRYSTALLINE PETROLEUM WAX	0.832
		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.334
		20	PHENOLIC TACKIFIER RESIN	0.225
		21	INSOLUBLE SULPHUR	0.103
		22	PROCESSING ADDITIVES	0.607
		23	HOMOGENIZING AGENT	0.004
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Relevant size & in Numbers)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of				

Procedure, Vol. II. for export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004493AM23
RA File Number	03AX04003912 AM23
Licence No and Date	0311019375/21/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	93 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	CYTECH COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004511AM23
RA File Number	52AX04001693 AM23
Licence No and Date	5211003617/21/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022 1. Whether % NVM is same in each export description. 2. If % NVM is different, please give export quantity for each grade. 3. Complete chemistry with material balance. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	94 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred

Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004545AM23
RA File Number	04AX04000740 AM23
Licence No and Date	0411004498/23/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022 1. End use of export product. 2. Net weight of export product. 3. Generic name of import item and their weight. 4. Manufacturing process in detail. 5. Commercial value of by-product generated. 6. Justification for wastage with the help of CAD Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	95 / NC/7/MEET/Nov/202223/13		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022		
HQ File Number	HQRNORM APPLY 00004579AM23		
RA File Number	05AX04002449 AM23		
Licence No and Date	0511015996/24/11/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 4% wastage as under:-			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND (FOAM GRADE)(PVC COMPOUND (FOAM GRADE))	500000.0 Kg	SUSPENSION GRADE PVC RESIN	318000.0 Kg
		PHTHALATE PLASTICIZERS	195000.0 Kg

		CALCIUM CARBONATE	2500.0 Kg
		PVC STABILIZER (Relevant)	500.0 Kg
		BLOWING AGENT (Relevant)	4000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	96 / NC/7/MEET/Nov/202223/13
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004580AM23
RA File Number	05AX04002428 AM23
Licence No and Date	0511015998/24/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with 4% wastage as under:-

Export Item	Quantity	Import item	Quantity
PE COMPOUND (PX)(PE COMPOUND (PX))	700000.0 Kg	LOW DENSITY POLYETHYLENE (LDPE)	693000.0 Kg
		ETHYLENE VINYL ACETATE (EVA)	16100.0 Kg
		DI CUMYL PEROXIDE (DCP)	14000.0 Kg
		ANTIOXIDANT	3500.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	97 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022

and Date	
HQ File Number	HQRNORM APPLY 00004583AM23
RA File Number	05AX04002366 AM23
Licence No and Date	0511015999/24/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	98 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004669AM23
RA File Number	07AX04001285 AM23
Licence No and Date	0711005808/29/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	99 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004706AM23
RA File Number	24AX04000230 AM23
Licence No and Date	2411002034/30/11/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Nov/2022-23/13 dated 08.12.2022 1. Net weight of export product thickness wise.	

2. Weight of PVC compound in total composite weight of export thickness wise.
3. Specification of import item no. 12 and GSM of import item no. 8, 9 and 12.
4. Process of manufacturing in detail indicating wastage at each stage of manufacturing justifying wastage claimed 20.0%.
5. Material balance between import and export taking in to consideration wastage involved.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	100 / NC/7/MEET/Nov/202223/13
Case Status	Case Deferred
Party Name	VEER PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 13 and 08/12/2022
HQ File Number	HQRNORM APPLY 00004715AM23
RA File Number	08AX04001441 AM23
Licence No and Date	0811006634/30/11/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/13 dated 08.12.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 12.12.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case